



Petitions are dismissed, we direct respondent No.3 to appear before this Court on 05.10.2020 at 02:00 p.m. and also direct the Ministry of Home Affairs, Government of India, New Delhi to facilitate and ensure the presence of respondent No.3 before this Court on that day. A copy of this judgement be sent to the Ministry of Home Affairs for facility and compliance.

List the Contempt Petitions on 05.10.2020."

(INDU MARWAH)  
COURT MASTER (SH)

(Signed Reportable Order is placed on the File)

(PRADEEP KUMAR)  
BRANCH OFFICER

\* After making correction in the spelling of Interlocutory in main order, it was again uploaded on 02.09.2020..